

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 8 MAR 1988

IA I IN APPLICATION NOS. 421, 425, 427, 428, 430
431, 446, 454 to 456/87(F)

Applicants

Shri L. Ramakrishna & 9 Ors

v/s The Director, NTI, Bangalore & 2 Ors

To

1. Shri L. Ramakrishna
E-5, CPWD Quarters
Vijayanagara
Bangalore - 560 040
2. Shri D. Yesupadam
No. 109, Dinnur
Bangalore - 560 032
3. Shri B.K. Narayana Murthy
No. 1153, 5th Main
A-Block, II Stage
Rajajinagar
Bangalore - 560 010
4. Shri K.V. Aswathanarayana
No. 768, 10th 'C' Cross
II Stage, West of Chord Road
Bangalore - 560 086
5. Shri P. James
No. 1375, III Cross
Thammanna Layout
Lingarajapuram
Bangalore - 560 084
6. Shri P.G. Mathew
No. 592 (Upstairs)
V.R. Puram
Palace Guttahalli
Bangalore - 560 003
7. Shri Simeon Rathna Durai
No. 45, NTI Staff Quarters
8, Bellary Road
Bangalore - 560 003
8. Miss Hemalatha
132, Milk Colony
Mallewaram (West)
Bangalore - 560 055
9. Miss Bhagirathi
No. V 31/1, II Main
Hanumanthapura
Srirampuram
Bangalore - 560 021
10. Shri ~~K.D.~~ Kolekar
768, Xth 'C' Cross
II Stage, West of Chord Road
Bangalore - 560 086
11. Dr M.S. Nagaraja
Advocate
35 (Above Hotel Swagath)
1st Main, Gandhinagar
Bangalore - 560 009
12. The Director
National Tuberculosis Institute
No. 8, Bellary Road
Bangalore - 560 003

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13. The Director General of Health Services
T.B. Section
'Nirman Bhavan'
New Delhi - 110 011
14. The Secretary
Ministry of Health & Family Welfare
Nirman Bhavan
New Delhi - 110 011
15. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal
in the above said applications on 29-2-88.

for


DEPUTY REGISTRAR
(JUDICIAL)

Encl : As above

o/c

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. 421, 425, 427, 428, 498

Applicant

430, 431, 446, 454 to 456/87(F)

Respondent

L. Ramakrishna & 9 Ors

v/s

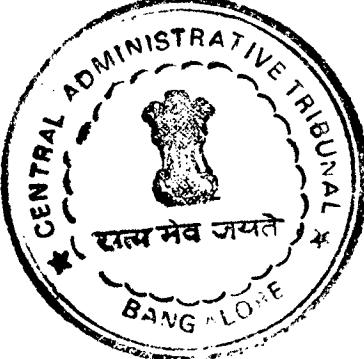
The Director, NTI & 2 Ors

Advocate for Applicant

Advocate for Respondent

Dr M.S. Nagaraja

M.S. Padmarajaiah

Date	Office Notes	Orders of Tribunal
29.2.1988	 <p>TRUE COPY</p> <p>For DEPUTY REGISTRAR (J.D.) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p> <p><i>[Handwritten signature]</i></p> <p>8/3/88</p>	<p><u>PSM/CHRKRJ</u></p> <p><u>A No. 421, 425, 427, 428, 430,</u> <u>431, 446, 454 to 456/87</u></p> <p>Shri MSP appears for the applicants in IA No.1 wherein the Respondents in these original applications have sought for extension of time to implement the order of this Tribunal made on 26.10.1987 in those applications. Respondents, in those applications were, by that order directed to implement the said directions within four months of the receipt of the said order. The four month period expired on 25.2.1988. The respondents in those applications want a further time of four months to implement the directions.</p> <p>Dr. M.S.Nagaraja for the original applicants has no objection.</p> <p>Respondents in the aforesaid applications are allowed to implement the directions contained in this Tribunal order of 26.10.1987 within four months from today.</p> <p>IA No.1 stands disposed of.</p>

Sd/-

MEMBER (A)

Sd/-

MEMBER (J)